

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **March**, 2019

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00943/2013

Pankaj Kumar Mishra.

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri R.K. Srivastava

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri R.K.

Srivastava, counsel for the respondents is present.

2. On the earlier occasions i.e. on 23.08.2018, 19.11.2018 and 09.01.2019 no one was present on behalf of the applicant. It is observed that on 23.08.2018, last opportunity was granted to the applicant to argue the case. But no one has appeared from his side on next three successive dates as stated above.

3. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/